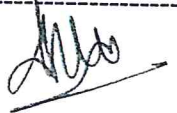




NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/142/2018  
PETITION NUMBER : CP/124/CAA/IB/2018  
NAME OF THE PETITIONER(S) : Softech EcoWorld RMZ Software Parks Pvt Ltd  
NAME OF THE RESPONDENT(S) : RMZ Infinity Chennai Ltd  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	KIMATHIVARANMAN	Authorized Representative for	
2.	Rajkumar J Kabakth	for I. T. Dept.	
3.	PAWAN JHABAKH	Counsel for Petitioners	

**ORDER**

Counsel for Applicants present. Representative of Official Liquidator present.

Heard submissions made by both sides in CP/124/CAA/2018. **Order is reserved.**

-sd/-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-sd/-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)